

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4352
TO BE ANSWERED ON 18TH MARCH, 2026

NFSA

†4352. **SHRI HARISH CHANDRA MEENA:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the details of the number of eligible families excluded from the Ration Card list under the National Food Security Act (NFSA) in Tonk-Sawai Madhopur district under the Tonk-Sawai Madhopur Lok Sabha Constituency in Rajasthan along with the reasons for exclusion thereof and the action taken in this regard;
- (b): the allocations made, actual distributions done and cases of shortages observed in wheat, rice and other foodgrains allocated under the NFSA in the said Lok Sabha Constituency during the last three years, district-wise;
- (c): whether the Government proposes to launch any special drive in the Tonk-Sawai Madhopur Lok Sabha Constituency by investigating complaints of fake ration cards, receiving foodgrains on behalf of persons deceased/migrated out and eligible families being denied ration due to technical errors in e-KYC and Aadhaar seeding; and
- (d): if so, the timeline thereof including the details of the agencies responsible therefor?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): Targeted Public Distribution System (TPDS) under National Food Security Act (NFSA), 2013 is operated under the joint responsibility of the Central and the State/ Union Territory (UT) Governments. The operational responsibilities for allocation of foodgrains within the States/ UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries under TPDS, issuance of license to Fair Price Shop (FPS) dealers, supervision over and monitoring of functioning of FPSs etc. rest with the concerned State/ UT Governments.

The number of eligible families excluded from the NFSA list in Tonk-Sawai Madhopur Lok Sabha constituency of Rajasthan is zero.

(b): In Tonk-Sawai Madhopur Lok Sabha Constituency the amount of wheat Allocated in last three years is as follows:-

Tonk**Allocation**

April,23 to March,24 - 58989.938MT

April,24 to March,25 - 59762.073MT

April,25 to March,26 - 62029.443MT

Distribution

April,23 to March,24 - 58517.295MT

April,24 to March,25 - 56961.406MT

April,25 to March,26 - 55271.619MT

Sawai Madhopur**Allocation**

April,23 to March,24 - 53318.767MT

April,24 to March,25 - 52631.153MT

April,25 to March,26 - 53664.01MT

Distribution

April,23 to March,24 - 51541.468MT

April,24 to March,25 - 49841.258MT

April,25 to March,26 - 48513.576MT

No cases of shortages observed in wheat allocated under the NFSA in the Lok Sabha Constituency during the last three years.

(c) to (d): No such proposal is under consideration.
